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Title : Issue regarding pending wages/salaries and other legitimate dues of employees of Air India.

SHRI S.S. RAMASUBBU (TIRUNELVELI): Madam, it is an important problem prevailing in the Air India today. You may be aware that the management of Air India continues to withhold the legitimate wages of the employees for the past several months. ...(*Interruptions*) A significant number of these labourers hail from humble backgrounds, and some of them have availed loans for education of their children, housing and various other purposes. Due to non-payment of wages, the employees are unable to meet their financial commitments and family responsibilities. ...(*Interruptions*)

Despite their severe hardship and sufferings for the last one year, the employees have been continuously and silently serving the organization and the country, particularly, the VIPs, VVIPs and traveling public with utmost dedication, devotion and loyalty. ...(*Interruptions*)

MADAM SPEAKER: Thank you. Now, Shri Bhartruhari Mahtab.

...(*Interruptions*)

SHRI S.S. RAMASUBBU : Madam, I am mentioning my demand. Therefore, I shall urge upon the Union Government not to prolong the issue. They should intervene and try to solve their grievances; release their pending wages/salaries and other legitimate dues; and avert their proposed strike from 2 April. ...(*Interruptions*)